

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **30/AM10 HELD ON 21.10.2009**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **30/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **21.10.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP

2. Committee confirmed Minutes of NC Meeting No. **29/AM10 held on 14.10.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-89	EXPANDED POLYMER SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00392/AM09/DES-VII	Status: Approved
	NC No.: 30/AM10 Dated: 21.10.2009	Adv. Lic. No. 0310483771 Dated 26.08.2008	RLA F. No. 03/94/040/00207/AM09	

Application: Request is for correction in the description of export product to read as 'Blended Polyol (Ecopuf B 1418 R)'.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item in supersession of earlier norms ratified in NC Meeting No. 26/AM09 held on 08.10.2008 (Case No. 10/21/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg

	3. Propylene Oxide	0.5066 kg
	4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2774 kg
	5. Pentamethyldiethylenetriamine	0.0021 kg
	6. Dimethylcyclohexylamine	0.0042 kg
	7. Silicone Surfactant	0.0085 kg
	8. Catalyst (Dabco TMR 2)	0.0035 kg
	9. Catalyst (Toyocat F-40)	0.0035 kg

3.1.2	Case No. A-90	INDIA GLYCOLS LTD.	HQ F. No. 01/83/050/01246/AM08/DES-VII	Status: Approved
	NC No.: 30/AM10 Dated: 21.10.2009	Adv. Lic. No. 0510209638 Dated 27.09.2007	RLA F. No. 05/24/040/00420/AM08	

Application: Request is for review of decision of Norms Committee.

Decision: With D/o C&PC OM dated 31.07.2009, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 19/AM10 held on 05.08.2009 (Case No. 172/27/83-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol – 1500 (Polymeg 1500) Waxy Solid/flakes	1 kg	1. Denatured Ethyl Alcohol	1.560 kg
		2. Diethylene Glycol	0.100 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg

ONLINE CASES

2	Case No.:4/17/80-ALC2/2006	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:30/87-ALC1/2009	Status: Approved
---	----------------------------	---------------------------------	------------------------------	------------------

		21.10.2009	
HQ File :01/80/050/00308/AM07/	RLA File :06/81/040/00011/AM07/	Lic.No/Date:0610010826 22.06.2006	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85030090	61/0- HANDLE ASY-LFT/GT 1/S PART NO 2L14784344 A 14 AAW, MADE OUT OF PV,ABS,TPE, POLYESTER YARN,STEEL AND USED COLOR CONCENTRATE.	50000.000	Number	2596700.00	56450.00 US\$
				Total	2,596,700.00	56,450.00

SL.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	20000000	ITEMS AS PER LIST ATTACHED	99.000	Number	819858.00	17823.00 US\$
				Total	819,858.00	17,823.00

Decision: With D/o C&PC OM No. 46011/169/2009-PC.II dated 21.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Handle Assembly LFT/GT 1/S Part No. 2L 14784344 A 14 AAW	1 No.	1. For 1 kg weight of Parts./Components made of ABS Resin	
		i) ABS Resin	1.03 kg
		ii) Colour Master Batch	0.02 kg
		2. Thermoplastic Elastomer (TPE)	1.05 kg/kg content in export product
		3. PVC Compound	1.05 kg/kg content in export product
		4. Cold Rolled Steel	1.10 kg/kg content in export product
		5. Polyester Yarn	1.05 kg/kg content in export product

6. Paper Corrugated Box for Packing	As per Packing Policy
-------------------------------------	-----------------------

Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094030	62/0- P TOP/FORMALDEHYDE RESINS SP1045 PHENOLI RESINS	50.000	M.T	6575250.00	165000.00 US\$
				Total	6,575,250.00	165,000.00

SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29071300	PARA OCTYLPHENOL	37.350	M.T	3323777.00	82170.00 US\$
				Total	3,323,777.00	82,170.00

Decision: With D/o C&PC OM No. 46011/99/2008-PC.II dated 08.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Tertiary Octyl Phenol/Formaldehyde Resin (Grade SP 1045 Phenolic Resin)	1 kg	Para Octyl Phenol	0.747 kg

20

Case No.:2/15/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
HQ File :01/87/050/00107/AM10/	RLA File :05/24/040/00170/AM10/	Lic.No/Date:0510244576 25.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39162019	63/0- Mobile Window (2000000 Pcs) (Made out of Printed Acrylic Sheet 1320 x 1120 MM of 1.2+/-5% MM Thickness & consumable i.e Screen Printing Ink)	7640.000	K.G	20400000.00	425000.00 US\$
				Total	20,400,000.00	425,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39162019	Acrylic Sheet (Acrylic Sheet 1320 x 1120 MM of 1.2+/-5% MM Thickness)	8404.000	K.G	12240000.00	255000.00 US\$
2	32151140	Screen Printing Ink (2% of FOB value of exports) Printing Purpose	125.000	K.G	408000.00	8500.00 US\$
				Total	12,648,000.00	263,500.00

Decision: With D/o C&PC OM No. 46011/70/2009-PC.II dated 15.10.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Windows (Made of Acrylic Sheet)	1 kg	1. Acrylic Sheet	1.10 kg
		2. Screen Printing Ink	2% of FOB value of exports

23	Case No.:2/18/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
	HQ File :01/87/050/00140/AM10/	RLA File :05/24/040/00231/AM10/	Lic.No/Date:0510245967 16.07.2009	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39162019	63/0- Mobile Window (60000 Pcs) (Made out of Printed Acrylic Sheet 1320 x 1120 MM of 1.2+/-5% MM Thickness & Consumable i.e Screen Printing Ink)	2300.000	K.G	6144000.00	128000.00 US\$
				Total	6,144,000.00	128,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39162019	Acrylic Sheet (1200 Sheet) (1320 x 1120 MM of 1.2+/-5% MM Thickness)	2530.000	K.G	3696000.00	77000.00 US\$
2	32151140	Screen Printing Ink (2% of FOB value of exports) (Printing Purpose)	125.000	K.G	122880.00	2560.00 US\$
				Total	3,818,880.00	79,560.00

Decision: With D/o C&PC OM No. 46011/70/2009-PC.II dated 15.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Windows (Made of Acrylic Sheet)	1 kg	1. Acrylic Sheet	1.10 kg
		2. Screen Printing Ink	2% of FOB value of exports

28	Case No.:11/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
	HQ File :01/87/050/00171/AM10/	RLA File :08/24/040/00120/AM10/	Lic.No/Date:0810082264 12.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 70%)	80000.000	K.G	5096000.00	104000.00 US\$
				Total	5,096,000.00	104,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Mono Basic Fatty Acid	18000.000	K.G	980000.00	20000.00 US\$
2	29173500	Phthalic Anhydride	26800.000	K.G	1470000.00	30000.00 US\$

3	29054500	Glycerine	16800.000	K.G	784000.00	16000.00 US\$
4	29023000	Xylene Condn.: - This licence issued under para 4.7 of H.B. 2004-09. for fixation of norms by ALC., New Delhi.	25200.000	K.G	1470000.00	30000.00 US\$
				Total	4,704,000.00	96,000.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/87-ALC1/2009 dated 15.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70 +/- 1%)	1 kg	1. Monobasic Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg

3.2 Following application is **closed**:

1

Case No.:669/24/87-ALC1/2007	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Closed			
HQ File :01/87/050/00998/AM06/	RLA File :08/80/040/00362/AM06/	Lic.No/Date:0810052278 23.11.2005	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	4016940000	63/0- ARCH FENDERS HAT 1000HX1500MMLONGFENDERS THE IMPORT ITEMS ARE REFLECTED IN THE END PRODUCT. THIS LICENCE HAS BEEN ISSUED IN TERMS OF PARA 4.7 OF CURRENT H.B. VOL I	51.000	Number	5385235.00	119805.00 US\$
				Total	5,385,235.00	119,805.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	400270	NEOPRENE RUBBER	7569.460	K.G	761992.20	16821.02 US\$

2	280300	CARBON	7800.970	K.G	329825.22	7280.91 US\$
3	250300	INSOLUBLE SULPHUR	890.300	K.G	89675.88	1979.60 US\$
4	400231	BUTYL RUBBER	13362.300	K.G	1277881.74	28209.31 US\$
5	400270	POLYBUTADIN CICAMER	12255.000	K.G	888247.83	19608.12 US\$
6	381210	RUBBER CHEMICAL(ACCELATOR)	1781.640	K.G	242124.87	5344.92 US\$
7	381230	RUBBER CHEMICAL (ANTI OXIDANT)	1781.640	K.G	358703.00	7918.40 US\$
8	721240	STEEL THIS LICENCE HAS BEEN ISSUED IN TERMS OF PARA 4.7 OF CURRENT H. B. VOL I.2004-2009 THE ABOVE IMPORT ITEMS ARE NOT ALLOWED FOR TRANSFERABLE/SALE THIS LICENCE HAS BEEN ISSUED WITH AU. CONDITION AND POSITIVE VALUE ADDITION. THIS LICENCE WILL BE RECTIFICATION AFTER THE RECEIPT OF THE DECISION FROM ALC NEW DELHI. BANK GURANTEE/LUT AS APPLICABLE IS TO BE EXECUTED AS PER RELEVANT OF CUSTOM NOTIFICATIONS/CIRCULARS THE ABOVE NET WT OF IMPORT ITEMS ARE REFLECTED IN THE END PRODUCT AS SHOWN IN THE EXPORT DOCUMENTS I.E. E.P. COPY OF s/BILLS PACKING LIST ETC.	24480.000	K.G	862512.00	19040.00 US\$
				Total	4,810,962.74	106,202.28

Decision: With DIPP letter dated 12.10.2009, the Committee noted that this case has already been rejected in NC Meeting No. 5/AM07 held on 03.05.2006. Hence, the Committee decided to **close** the case and inform RLA accordingly.

3.3 Following application were **withdrawn**:

30

Case No.:1/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
HQ File :01/87/050/00180/AM10/	RLA File :05/24/040/00273/AM10/	Lic.No/Date:0510248117 24.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39122029	62/0- INDUSTRIAL NITROCELLULOSE CONTAINING ISOPROPYL ALCOHOL (IPA)	200.000	M.T	19000000.00	387755.00 US\$
				Total	19,000,000.00	387,755.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29181590	ISOPROPYL ALCOHOL (IPA)	102.800	M.T	4382364.00	89436.00 US\$
				Total	4,382,364.00	89,436.00

Decision: Zonal Jt. DGFT, CLA, New Delhi, vide their letter dated 28.8.2009, has informed that the Advance Authorization had been issued on repeat basis under para 4.7.1 of HBP, 2004-09 (Vol. I) as per decision of Norms Committee taken in Meeting No. 11/10 dated 10.06.2009. Hence, case was **withdrawn**.

31

Case No.:2/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved
HQ File :01/87/050/00181/AM10/	RLA File :05/24/040/00279/AM10/	Lic.No/Date:0510248118 24.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39122029	62/0- INDUSTRIAL NITROCELLULOSE CONTAINING DI BUTYL PHTHALATE (DBP)	500.000	Number	60760000.00	1240000.00 US\$
				Total	60,760,000.00	1,240,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173910	DI BUTYL PHTHALATE	100.000	Number	6200000.00	126531.00 US\$
				Total	6,200,000.00	126,531.00

Decision: Zonal Jt. DGFT, CLA, New Delhi, vide their letter dated 28.8.2009, has informed that the Advance Authorization had been issued on repeat basis under para 4.7.1 of HBP, 2004-09 (Vol. I) as per decision of Norms Committee taken in Meeting No. 13/10 dated 24.06.2009. Hence, case was **withdrawn**.

37

Case No.:5/28/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Approved			
HQ File :01/87/050/00213/AM10/	RLA File :05/24/040/00324/AM10/	Lic.No/Date:0510250013 29.09.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206290	63/0- Silicone coated Polyester film, with/without printing	300000.000	K.G	43515000.00	900000.00 US\$

				Total	43,515,000.00	900,000.00	
SL.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips : 328380.00 Kg, @ USD 1.50 per kg total CIF Value USD 4,92,570.	312750.000	K.G	28649464.00	581715.00 US\$	
2	39100090	Poly Dimethyl Siloxane: Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour	13110.000	K.G	3002354.00	60961.50 US\$	
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	291732.00	5923.50 US\$	
4	39100000	Methyl Hydrogen Polysiloxane: Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	32283.00	655.50 US\$	
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane: Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	2364000.00	48000.00 US\$	
				Total	34,339,833.00	697,255.50	
Decision: Zonal Jt. DGFT, CLA, New Delhi vide their letter dated 01.10.2009, has informed that the Advance Licence had been issued under para 4.7 of HBP (Vol.I) on repeat basis as per decision of Norms Committee taken in its Meeting No. 16/87/ALC1/2009 dated 15.07.2009. Hence, case was withdrawn .							

3.4 Following application is **rejected**:

MANUAL CASE

3.4.1	Case No. A-95	PLASTIC PRODUCTS ENGINEERING CO.	HQ F. No. 01/87/050/00057/AM08/DES-VII	Status: Rejected
	NC No.: 30/AM10 Dated: 21.10.2009	Adv. Lic. No. 0810063418 Dated 06.03.2007	RLA F. No. 08/24/040/00199/AM07	

Application: Fixation of input output norms under Para 4.7 of HBP (Vol.I) for the export product “PTFE Coated Fibre Glass Cloth”.

Decision: The Committee discussed the case in light of D/L No. 46011/55/2007-PC-II dated 13.06.2007 issued by D/o C&PC; followed by reminder issued by DGFT on 03.10.2007, 11.06.2008, 21.08.2008, 29.12.2008, 13.03.2009 and 04.09.2009 and observed that firm failed to furnish information despite repeated reminders to them. Hence, the Committee decided to **reject** application of firm.

3.5 Following applications are **deferred**:

MANUAL CASES

3.5.1	Case No. A-91	BALKRISHNA INDUSTRIES LTD.	Status: Deferred
	NC No.: 30/AM10 Dated: 21.10.2009	HQ F. No. 01/87/162/00083/AM10/DES-VII	

Application: Request is for amendment in the description of Import Item at S. No. 1(b) of existing SION A-1667.

Position: With DIPP U.O. No. 7/214/2009/TSW/125 dated 20.10.2009, following information may be called for from the firm:

- i) Details of SBR 1723 and 1783 indicating content of DAE / TDAE Oil and DAE based synthetic rubber there in;
- ii) Suitability of new alternate in manufacturing tyres;
- iii) Catalogues of new alternates SBR 1723 and 1783 and
- iv) Effect on quality of tyre on change of SBR numbers.

The Committee simultaneously decided to request CAPEXIL to obtain consent / comments from other manufacturers regarding amendment of SBR numbers {Import Item 1(b) in the SION A 1667}.

Deferred for six weeks.

3.5.2	Case No. A-92	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Deferred
	NC No.: 30/AM10 Dated: 21.10.2009	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: Reply is awaited from the firm.

Deferred for four weeks.

3.5.3	Case No. A-93	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	Status: Deferred
	NC No.: 30/AM10 Dated: 21.10.2009			

Subject: Request for fixation of Standard Input-Output Norms for the export product “Poly Core/Barrier Jacket/Flexible Duct Pipes”.

Position: D/L No. 46011/45/2009-PC.II dated 24.09.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for six weeks.

3.5.4	Case No. A-94	PRADIP POLYFILS PVT. LTD.	HQ F. No. 01/87162/00024AM10/DES-VII	Status: Deferred
	NC No.: 30/AM10 Dated: 21.10.2009			

Subject: Request for fixation of Norms for the export product “Polypropylene Filter Plates & its Accessories”.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

3.5.5	Case No. A-96	UNIVERSAL FORME INDIA (PRIVATE) LTD.	HQ F. No. 01/87/050/00767/AM07/DES-VII	Status: Deferred
	NC No.: 30/AM10 Dated: 21.10.2009	Adv. Lic. No. 0410085997 Dated 28.11.2006	RLA F. No. 04/24/040/00315/AM07	

Application: Request is for modification of wastage norms – reg.

Position: Copy of representation may be sent to D/o C&PC.

Deferred for eight weeks.

ONLINE CASES

3	Case No.: 201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:02.12.2009
	Position: D/L No. 46011/82/2009-PC.II dated 23.09.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

4	Case No.: 1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

5	Case No.: 5/31/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.: 2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

8	Case No.: 3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

--	--	--	--	--

9	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

10	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

11	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:15/17/87-ALC1/2009	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00131/AM10/	RLA File :03/94/040/01290/AM07/	Lic.No/Date:0310512353 19.03.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

15	Case No.: 4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

16	Case No.: 14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:02.12.2009
	Position: D/L No. 46011/120/2006-PC.II dated 06.10.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

17	Case No.: 4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.: 18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

19	Case No.: 1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.: 8/26/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred

HQ File :01/87/050/00199/AM10/	RLA File :08/24/040/00080/AM10/	Lic.No/Date:0810081112 30.06.2009	Defer Date:18.11.2009
Position: D/o C&PC will furnish comments.			

22	Case No.:1/16/87-ALC1/2009	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date:02.12.2009
	Position: With DIPP letter dated 21.10.2009, the Committee noted that the reply submitted by firm vide their letter dated 21.09.2009 is not correct as per information furnished the total net content of rubber compound + aluminium profile + MS plate (without wastage) is 473.122 MT. However in the application the net weight of export product have been indicated is 400 MT as such there seems to be some error somewhere. Therefore, the firm may be requested to clarify the same.			

24	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:04.11.2009
	Position: DIPP will furnish comments.			

25	Case No.:6/30/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer Date: 18.11.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:2/26/87-ALC1/2009	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00193/AM10/	RLA File :03/94/040/00376/AM10/	Lic.No/Date:0310532598 06.08.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:4/26/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00195/AM10/	RLA File :02/24/040/00092/AM10/	Lic.No/Date:0210130295 11.08.2009	Defer Date:04.11.2009

Position: D/o C&PC will furnish comments.

29	Case No.:12/21/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00172/AM10/	RLA File :02/24/040/00053/AM10/	Lic.No/Date:0210130322 12.08.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.:3/30/87-ALC1/2009	Party Name:PARAG ENTERPRISES	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00228/AM10/	RLA File :03/95/040/00305/AM10/	Lic.No/Date:0310535528 27.08.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:2/30/87-ALC1/2009	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00227/AM10/	RLA File :03/94/040/00444/AM10/	Lic.No/Date:0310537307 11.09.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00226/AM10/	RLA File :03/94/040/00481/AM10/	Lic.No/Date:0310537870 15.09.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:4/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00229/AM10/	RLA File :03/94/040/00482/AM10/	Lic.No/Date:0310537862 15.09.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:5/30/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00230/AM10/	RLA File :07/24/040/00214/AM10/	Lic.No/Date:0710066972 15.09.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.:7/30/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00232/AM10/	RLA File :03/94/040/00233/AM10/	Lic.No/Date:0310540960 08.10.2009	Defer Date:11.11.2009
	Position: New Case; copy of application is awaited from RLA.			

39	Case No.:8/30/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00233/AM10/	RLA File :03/94/040/00456/AM10/	Lic.No/Date:0310540973 08.10.2009	Defer Date:11.11.2009
	Position: New Case; copy of application is awaited from RLA.			

40	Case No.:10/30/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00235/AM10/	RLA File :03/95/040/00420/AM10/	Lic.No/Date:0310541359 12.10.2009	Defer Date:11.11.2009
	Position: New Case; copy of application is awaited from RLA.			

41	Case No.:11/30/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00236/AM10/	RLA File :31/24/040/00116/AM10/	Lic.No/Date:3110040276 12.10.2009	Defer Date:11.11.2009
	Position: New Case; copy of application is awaited from RLA.			

42	Case No.:9/30/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:30/87-ALC1/2009 21.10.2009	Status: Deferred
	HQ File :01/87/050/00234/AM10/	RLA File :03/95/040/00438/AM10/	Lic.No/Date:0310541335 12.10.2009	Defer

Position: New Case; copy of application is awaited from RLA.

Date: 11.11.2009

Meeting ended with thanks to Chair and all participants.
